

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S. SURUCHI PROCESSORS PRIVATE LIMITED
MANUFACTURING OF TEXTILE PRODUCTS

(Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s. SURUCHI PROCESSORS PRIVATE LIMITED CIN: U17112GJ2004PTC043484
2.	Address of the registered office	Office Address: 5/A, 5th Floor, Sunish Apartments, Near New Experimental School, Umra Surat - 395007
3.	URL of website	N.A.
4.	Details of place where majority of fixed assets are located	No data provided by the Suspended management in this regard.
5.	Installed capacity of main products/ services	No data provided by the Suspended management in this regard.
6.	Quantity and value of main products/ services sold in last financial year	For the F.Y. 2023-24 – Rs. 60,62,81,257/- For the F.Y. 2024-25 – No data provided by the Suspended Management in this regard.
7.	Number of employees/ workmen	No data provided by the Suspended management in this regard.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	For details, please connect to: cirp.suruchi@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For details, please connect to: cirp.suruchi@gmail.com
10.	Last date for receipt of expression of interest	24-04-2026
11.	Date of issue of the provisional list of prospective resolution applicants	05-05-2026
12.	Last date for submission of objections to provisional list	12-05-2026
13.	Date of issue of the final list of prospective resolution applicants	22-05-2026
14.	Date of issue of information memorandum, evaluation matrix, and request for resolution plans for prospective resolution applicants	24-05-2026
15.	Last date for submission of resolution plans	24-06-2026

16.	Process email id to submit Expression of Interest	cirp.suruchi@gmail.com
17.	Details of the corporate debtor's registration status as MSME	No details available

IP VARUN CHOPRA
Resolution Professional in the matter of
SURUCHI PROCESSORS PRIVATE LIMITED (in CIRP)
IBBI Reg No.: IBBI/IPA-001/IP-P-02950/2025-2026/14525
AFA: AA1/14525/01/300626/108177 (valid till 30/06/2026)

Date: 09.04.2026

Place: Surat